

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPAERTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 165
TO BE ANSWERED ON 05.05.2016

RURAL EMPLOYMENT

***165. SHRIMATI RAMA DEVI:**

SHRI D.S. RATHOD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that rural youths are not getting adequate employment under the various employment generation schemes, if so, the reasons therefor;
- (b) the scheme-wise and State/UT-wise details of the employment provided to the rural unemployed youths during each of the last three years and the current year;
- (c) the details of funds allocated and the manner in which the said funds were utilised by the District Rural Development Agencies during the said period, State/ UT-wise;
- (d) whether rural employment and rural income is being adversely affected in the States which are affected by natural calamities especially droughts and floods, if so, the details thereof; and
- (e) the remedial measures taken/being taken by the Government to overcome the aforesaid crisis along with the success achieved therefrom?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (e): A Statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. 165 for answer on
05.05.2016.**

(a) : The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) which provide employment and self-employment opportunities including for rural youth.

Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme to provide unskilled wage employment in the rural areas of the country. The Act guarantees at least 100 days of wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. Not less than 100 days of employment in a financial year is provided to registered worker including rural youth upon receipt of their demand. The Ministry also implements Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM) for strengthening livelihoods security, promoting self-employment and skilled wage employment in the rural areas of the country. It seeks to reach out to 8 – 9 crore rural poor households and organize one woman member, who may be a youth, from each household into affinity based women Self Help Groups (SHGs). SHGs and their federations promoted under DAY-NRLM are expected to provide a close and long term handholding support to each of their members and enable them access financial services from banks, diversify and stabilize their livelihoods and effectively access their entitlements. These programmes support employment and self-employment in rural areas.

(b) : The age profile of workers is not reported in the Management Information System of MGNREGA. State/UT wise number of households provided employment under MGNREGA for the last three years is given at Annexure.

Department of Rural Development is implementing schemes for training and equipping rural youth for employment and self-employment. Project Livelihoods in Full Employment - Mahatma Gandhi National Rural Employment Guarantee Act (Project LIFE – MGNREGA) has been launched to plan and implement for converting unskilled MGNREGA workers into skilled persons fulfilling certain criteria. The Department is also implementing Deen Dayal Upadhyay Grameen Kaushalya Yojana (DDU-GKY), a placement linked skill development scheme which primarily targets skilling of unemployed youth to improve their employability. Under Deen Dayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Rural Self Employment Training Institutes (RSETIs) are established in collaboration with the banks and the State Governments to provide training to the rural unemployed from the poor households to enable them to take up in-situ self-employment. Mahila Kisan Sashaktikaran Pariyojana (MKSP) is implemented to meet the specific needs of women farmers, predominantly small and marginal farmers, and achieve socio-economic and technical empowerment.

(c) : DRDA Administration is being implemented as a centrally sponsored scheme to strengthen the District Rural Development Agencies (DRDAs) and to make them more professional and effective. Under the scheme, grants are released to DRDAs to meet their salary and contingent expenses. DRDA Administration does not deal with any scheme related to rural employment.

(d) : Rural employment and rural income are sometimes adversely affected by natural calamities especially, droughts and floods. Under MGNREGA necessary provision for an additional 50 days of unskilled manual work has been made over and above 100 days per households in notified drought affected or natural calamity affected areas.

(e) : The Department of Rural Development through its various programmes aims to bring about overall improvement in the quality of life of the people including youths in rural areas through employment generation, skilling, strengthening of livelihoods, provision of social assistance, rural infrastructure and other basic amenities. The programmes have largely been successful in achieving the targets set.

Annexure-I

Annexure referred to in part (b) of the Lok Sabha Starred Question No. 165 due for reply on 05-05-16

MGNREGA : No. of persondays generated				
S.No	State	Figures in Lakhs		
		No. of persondays generated		
		2013-14	2014-15	2015-16
1	ANDHRA PRADESH	2994.699	1559.045	1977.086
2	ARUNACHAL PRADESH	36.557	19.384	50.64
3	ASSAM	298.472	210.946	495.109
4	BIHAR	862.354	352.604	703.673
5	CHHATTISGARH	1298.836	555.904	1014.719
6	GOA	1.153	1.725	1.073
7	GUJARAT	230.296	181.534	225.543
8	HARYANA	117.882	61.647	48.482
9	HIMACHAL PRADESH	282.496	190.803	176.497
10	JAMMU AND KASHMIR	337.829	121.09	314.928
11	JHARKHAND	436.222	453.422	586.717
12	KARNATAKA	718.86	433.281	599.443
13	KERALA	866.03	588.719	741.709
14	MADHYA PRADESH	1229.467	1175.444	1237.793
15	MAHARASHTRA	517.355	613.868	763.648
16	MANIPUR	113.231	101.172	75.333
17	MEGHALAYA	215.876	167.353	199.359
18	MIZORAM	133.648	43.596	132.921
19	NAGALAND	183.804	89.985	218.764
20	ODISHA	711.823	535.403	894.645
21	PUNJAB	134.681	64.572	144.195
22	RAJASTHAN	1838.556	1686.187	2341.217
23	SIKKIM	44.033	24.125	43.847
24	TAMIL NADU	3677.226	2679.652	3676.007
25	TELANGANA	0.00	1032.065	1402.298
26	TRIPURA	523.259	511.757	538.768
27	UTTAR PRADESH	1752.748	1312.3	1831.124
28	UTTARAKHAND	165.523	147.341	224.321
29	WEST BENGAL	2296.34	1696.295	2866.696
30	ANDAMAN AND NICOBAR	8.035	5.172	0.466
31	DADRA & NAGAR HAVELI	0	0	0
32	DAMAN & DIU	0	0	0
33	LAKSHADWEEP	0.144	0.125	0.027
34	PUDUCHERRY	8.453	3.776	5.617
	Total	22035.888	16620.292	23532.665

Annexure – II

Annexure referred to in part (b) of the Lok Sabha Starred Question No. 165 due for reply on 05.05.16.

Combined Target for Project LIFE - MGNREGA

	Name of States	Skilling for Wages			Skilling for Self Employment			Livelihood Upgradation			Total		
		FY 15-16	FY 16-17	Sub Total	FY 15-16	FY 16-17	Sub Total	FY 15-16	FY 16-17	Sub Total	FY 15-16	FY 16-17	Grand Total
1	Andhra Pradesh	5000	22000	27000	3680	12259	15939	3638	8487	12125	12318	42746	55064
2	Assam	0	743	743	0	473	473	0	1055	1055	0	2271	2271
3	Bihar	5289	0	5289	886	2066	2952	3656	0	3656	9831	2066	11897
4	Chattisgarh	1120	18595	19715	2700	8162	10862	2430	3538	5968	6250	30295	36545
5	Gujrat	1734	4259	5993	1778	0	1778	2109	0	2109	5621	4259	9880
6	Haryana	231	864	1095	571	164	735	160	0	160	962	1028	1990
7	Himachal Pradesh	0	0	0	0	1376	1376	835	796	1631	835	2172	3007
	Jharkhand	3333	12788	16121	5512	3466	8978	2271	6583	8854	11116	22837	33953
9	Karnataka	2000	1245	3245	3177	0	3177	0	2507	2507	5177	3752	8929
10	Kerala	0	15000	15000	0	2000	2000	424	8700	9124	424	25700	26124
11	Madhya Pradesh	2450	40635	43085	5200	17438	22638	6093	12932	19025	13743	71005	84748

12	Maharashtra	1000	10000	11000	4000	21000	25000	4242	0	4242	9242	31000	40242
13	Meghalaya	0	0	0	500	1913	2413	250	1316	1566	750	3229	3979
14	Odhisha	3376	7879	11255	1770	4128	5898	1277	2978	4255	6423	14985	21408
15	Punjab	149	0	149	355	0	355	0	0	0	504	0	504
16	Rajasthan	25800	60200	86000	8238	27108	35346	8484	19795	28279	42522	107103	149625
17	Sikkim	0	300	300	0	0	0	0	0	0	0	300	300
18	Tamil Nadu	21537	21538	43075	4996	11658	16654	2809	6554	9363	29342	39750	69092
19	Telangana	5162	15014	20176	12922	25843	38765	21698	28931	50629	39782	69788	109570
20	Tripura	1200	2880	4080	1590	1980	3570	0	0	0	2790	4860	7650
21	Uttar Pradesh	7525	213	7738	5952	2291	8243	693	0	693	14170	2504	16674
22	Uttarakhand	0	1577	1577	0	1599	1599	0	900	900	0	4076	4076
23	West Bengal	21237	49554	70791	6674	15571	22245	5120	11947	17067	33031	77072	110103
Total		108143	285284	393427	70501	160495	230996	66189	117019	183208	244833	562798	807631

Fund release to state

	Name of States	Fund released to States (in crore Rs.)
1	Andhra Pradesh	3.6081
2	Gujrat	1.2513
3	Haryana	0.1667
4	Jharkhand	2.4052
5	Karnataka	2.3417
6	Maharasttra	0.7216
7	Rajasthan	18.6178
8	Tamil Nadu	15.5415
9	Telangana	3.725
10	Tripura	0.8659
11	Uttar Pradesh	5.4302
12	West Bengal	15.325
Total		70

									Annexure-III
Annexure referred to in part (b) of the Lok Sabha Starred Question No. 165 due for reply on 05.05.16.									
Number of candidates trained and placed under DDU-GKY									
Sl. No.	State	Total Candidaes Trained during FY 12-13	Total Candidates Placed During FY 12-13	Total Candidates Trained During FY 13-14	Total Candidates Placed During FY 13-14	Total Candidaes Trained during FY 14-15	Total Candidates Placed During FY 14-15	Total Candidaes Trained in FY 15- 16 till Mar 2016	Total Candidates Placed in FY 15-16 till Mar 2016
1	ANDHRA PRADESH	12,863	12119	84242	56,177	4846	2910	4,013	1,989
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	ASSAM	6,888	6,932	1821	1,515	1654	1626	5,010	3,663
4	BIHAR	8,105	8,718	12231	7,496	9547	4210	8,248	3,951
5	CHANDIGARH	62	24	0	0	0	0	0	0
6	Chattisgarh	14,933	10,986	6863	5,129	2073	360	11,007	6,578
7	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
8	NCT Delhi	0	0	0	0	0	0	0	0
9	GOA	0	0	0	0	0	0	0	0
10	GUJARAT	7,718	7,112	3738	2,875	7564	5007	9,894	6,463
11	HARYANA	3,707	3,254	453	394	1291	1141	13,409	8,807
12	HIMACHAL	4,236	3,084	2693	2,872	0	0	0	0

	PRADESH								
13	Jammu and Kashmir	7,301	5,950	13426	10,093	15011	10677	18,609	16,524
14	JHARKHAND	12,075	7,491	6377	4,326	2690	1587	10,326	8,384
15	KARNATAKA	9,826	9,428	1610	1,508	129	76	12,426	6,411
16	KERALA	1,636	1,172	150	443	0	0	5,255	2,457
17	MADHYA PRADESH	32,062	20,077	11313	8,784	2943	1772	13,883	4,307
18	MAHARASHTRA	10,397	8,071	3929	2,866	0	0	2,091	1,447
19	MANIPUR	206	16	109	0	0	0	0	0
20	MEGHALAYA	2,422	1,259	1626	1,140	0	0	0	0
21	MIZORAM	810	697	0	0	0	0	0	0
22	NAGALAND	908	463	503	266	0	0	0	0
23	Odisha	15,236	12,768	22359	14,213	12342	6779	28,959	21,411
24	Pondicherry	731	453	0	0	0	0	261	117
25	PUNJAB	1033	1034	1413	1,366	0	0	0	0
26	RAJASTHAN	8,117	6,607	1745	1,729	3404	425	23,143	12,494
27	Sikkim	0	0	0	0	0	0	304	205
28	Tamil Nadu	14,527	12,687	9244	2,089	16985	11939	25,054	12,428
29	Telangana	0	0	0	0	0	0	3,554	1,830
30	TRIPURA	207	309	0	0	0	0	305	75
31	UTTAR PRADESH	31,468	18,584	12038	9,647	3423	4464	69,070	11,306

32	Uttarakand	3,961	3,998	945	404	0	0	1,588	780
33	WEST BENGAL	6,562	5,209	2191	2,085	2218	1223	3,983	3,117
34	Daman & Diu	0	0	0	0	0	0	0	0
35	Lakshdweep	0	0	0	0	0	0	0	0
36	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
	Total	217,997	168,502	201,019	137,417	86,120	54,196	270,392	134,744

**Annexure referred to in part (b) of the Lok Sabha Starred Question No. 165 due for reply on
05.05.16.**

STATE-WISE CANDIDATES SETTLED THROUGH RSETIs

S.N.	State/U.T.	Total Number of Candidates Settled			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	15,760	15,473	6,755	5,748
2	Arunachal Pradesh	0	3	5	7
3	Assam	3,920	5,073	3,383	4,585
4	Bihar	10,493	13,880	10,849	12,121
5	Chhattisgarh	2,809	5,865	3,589	3,554
6	Goa	196	45	17	-
7	Gujarat	16,255	13,495	7,167	10,646
8	Haryana	5,599	6,219	4,410	7,352
9	Himachal Pradesh	2,219	3,028	2,973	3,531
10	Jammu & Kashmir	1,745	3,920	4,948	4,055
11	Jharkhand	4,652	5,854	5,008	6,528
12	Karnataka	30,145	23,455	14,166	13,540
13	Kerala	6,535	9,558	7,239	5,434
14	Madhya Pradesh	94,032	18,264	13,123	16,162
15	Maharashtra	6,171	7,503	5,721	10,065
16	Manipur	0	59	4	31
17	Meghalaya	63	75	248	169
18	Mizoram	13	27	3	37
19	Nagaland	130	55	64	56
20	Orissa	9,932	10,076	8,959	15,595
21	Punjab	5,006	5,446	3,632	5,655
22	Rajasthan	16,836	20,324	16,349	16,929
23	Sikkim	0	89	201	329
24	Tamil Nadu	6,692	13,675	10,624	12,954
25	Telangana	0	0	3,230	3,072
26	Tripura	1,255	1,621	952	1,118
27	Andaman & Nicobar	173	167	131	449
28	Dadra Nagar Haveli	32	282	203	176
29	Lakshadweep	0	0	13	50
30	Puducherry	407	395	294	343
31	Uttar Pradesh	24,528	29,985	23,910	25,016
32	Uttarakhand	2,540	5,317	2,809	4,046
33	West Bengal	10,672	10,086	7,723	7,813
Total		1,94,181	2,29,314	1,68,702	1,97,166

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds released and utilized under MGNREGA (Rs. in Lakh)

Sl No.	State/UT	Central funds released				Expenditure (including State share)			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16* (Provisional)
1	ANDHRA PRADESH	321673.59	475049.00	290314.10	307380.33	512377.61	538810.05	283653.81	399699.02
2	ARUNACHAL PRADESH	6834.19	13852.67	2704.16	4395.10	5346.30	9583.49	3422.05	6515.51
3	ASSAM	53445.67	57349.95	50023.46	87830.06	65153.18	70057.94	50360.67	63759.61
4	BIHAR	122781.45	158070.67	95968.24	102412.26	186045.15	202696.09	107622.18	161463.38
5	CHHATTISGARH	203136.31	144602.31	150570.49	106341.30	222177.87	205366.19	174763.83	125444.68
6	GUJARAT	47440.77	33530.02	35442.93	30598.72	61742.13	49015.40	47170.29	42923.51
7	HARYANA	34935.89	37687.81	16715.29	12470.72	38063.30	38426.36	21710.06	14092.97
8	HIMACHAL PRADESH	36129.50	47797.09	35542.86	39610.32	49611.74	57133.35	40545.55	38723.80
9	JAMMU AND KASHMIR	76276.16	60315.73	52171.08	55801.83	85334.76	76997.54	38573.96	75368.33
10	JHARKHAND	80916.84	62143.28	72433.41	97879.90	115236.20	91279.80	103079.18	132600.05

11	KARNATAKA	123193.69	159606.81	171687.07	99155.27	144839.11	209630.18	167126.19	182676.60
12	KERALA	131117.81	127710.93	158758.02	152633.88	141655.91	130623.94	161633.50	149217.05
13	MADHYA PRADESH	161015.37	183982.44	245163.12	236732.20	311078.71	264243.92	281515.05	249933.26
14	MAHARASHTRA	157324.33	115292.02	79951.77	123834.73	217029.49	127940.35	159788.54	185819.32
15	MANIPUR	59023.09	23100.00	21997.13	25532.29	60008.08	25476.93	26708.79	22659.21
16	MEGHALAYA	22610.82	27106.21	27785.90	22182.56	26589.99	31925.38	30934.34	27140.28
17	MIZORAM	25229.24	24474.27	11141.23	28517.36	29038.56	26037.67	11420.13	29867.21
18	NAGALAND	46012.38	29214.80	11305.27	26665.95	42828.63	29479.90	15610.88	19449.49
19	ODISHA	84797.88	75752.84	103530.34	147941.05	117766.95	128997.62	107002.31	204685.71
20	PUNJAB	11421.27	22615.48	18948.18	24533.37	15769.05	26209.41	21431.66	30016.24
21	RAJASTHAN	258534.43	205943.32	297609.87	269583.23	327154.86	261947.95	325315.10	326897.14
22	SIKKIM	7406.51	10684.17	7386.41	8623.44	8134.02	10931.97	7770.62	8845.37
23	TAMIL NADU	354605.42	469021.12	378180.33	547037.47	412128.79	394434.23	391817.40	624849.58
24	TELANGANA	NA	NA	191996.00	182484.92	NA	NA	167383.65	193678.01
25	TRIPURA	76889.88	94366.49	63662.48	135894.19	97102.33	107527.67	82262.37	136957.86
26	UTTAR PRADESH	129202.49	289639.01	251341.40	269569.44	266529.58	346042.90	314309.62	298709.05

27	UTTARAKHAND	26827.10	33000.50	28636.22	45076.65	31185.98	38066.99	32023.19	49051.38
28	WEST BENGAL	339547.96	289438.19	374495.29	471174.20	385087.63	371989.45	401482.17	484869.28
29	ANDAMAN AND NICOBAR	1381.49	1918.10	1301.94	1035.72	1300.10	1767.53	904.58	224.70
30	DADRA & NAGAR HAVELI	39.56	0.00	0.00	0.00	NR	NR	NR	NR
31	DAMAN & DIU	0.00	0.00	0.00	0.00	NR	NR	NR	NR
32	GOA	241.16	205.86	137.95	246.82	144.81	297.42	457.15	300.01
33	LAKSHADWEEP	117.55	16.93	45.06	11.85	152.74	73.64	70.50	29.80
34	PUDUCHERRY	885.75	879.98	739.69	1292.57	1215.16	1136.95	650.83	917.44
	Total	3000995.55	3274368.00	3247686.69	3664479.70	3977828.72	3874148.21	3578520.15	4287384.85

NA: Not Applicable; NR: Not reported

MGNREGA: Mahatma Gandhi National Rural Employment Guarantee Act

MGNREGA is a demand driven programme, no allocation of funds are made

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under NRLM (Rs. in Lakh)

2012-13			2013-14							
Sl.	NAME OF	Allocation	Central Release		Expenditure*	Allocation	Central Release			Expenditure*
No	STATEs/UTs	NRLM	NRLM	NRLP		NRLM #	NRLM #	NRLP	RSETI**	
1	Andhra Pradesh	11623.00	15141.90	399.00	19343.00	23466.00	22063.98	1691.93	400.00	31738.25
2	Bihar	27649.00	13825.00	6969.00	6364.17	19616.00	3060.50	63.07	-	16804.78
3	Chattisgarh	6141.00	7871.62	1348.45	8681.03	4405.00	2202.50	1234.20	182.25	16804.78
4	Gujarat	4375.00	2279.00	1841.00	8574.58	3201.00	490.50	-	-	2273.01
5	Haryana	-	-	-	-	2028.00	731.20	-	330.00	550.00
6	Himachal Pradesh	-	-	-	-	966.00	394.03	-	99.00	-
7	Jammu & Kashmir	-	-	-	-	3552.94	2837.79	-	-	1373.00
8	Jharkhand	10425.00	5212.50	1120.93	5891.36	7423.00	1136.50	3401.13	-	4854.99
9	Karnataka	-	-	78.27	-	9489.00	4744.50	1167.94	341.00	1913.55
10	Kerala	3938.00	3586.40	225.00	1643.72	4537.00	3272.00	301.35	154.00	3737.69
11	Madhya Pradesh	13156.00	15940.38	3763.74	16370.77	9305.00	4497.00	4643.74	300.00	11120.76
12	Maharashtra	17349.00	9900.25	3979.00	17040.62	12866.00	6433.00	3998.30	264.00	12968.53
13	Odisha	13294.00	10489.02	2389.84	9477.08	10655.00	3692.50	1250.00	197.00	5239.82
14	Punjab	1251.00	974.68	-	-	1020.00	494.31	-	198.00	1371.00

15	Rajasthan	6664.00	3332.00	1493.63	12433.04	5276.00	974.00	-	-	1749.02	
16	Tamil Nadu	10277.00	9831.76	3279.10	1712.89	11679.00	5839.50	1414.50	103.75	7139.44	
17	Telengana	-	-	-	-	-	-	-	-	-	
18	Uttar Pradesh	-	-	200.00	-	28747.00	5731.50	2618.43	-	574.25	
19	Uttarakhand	-	-	-	-	1634.00	699.13	-	77.00	59.00	
20	West Bengal	-	-	155.26	43.78	11558.00	5236.20	4172.64	154.00	5430.55	
21	Pondicherry	-	-	-	-	-	0.00	-	-	-	
22	Arunachal Pradesh		-	-	-	-	358.21	-	-	-	
23	Assam	16194.00	10847.37	4357.80	5304.28	18897.00	5329.93	3445.01	88.00	6278.73	
24	Manipur	-	-	-	-	1328.00	178.19	-	-	-	
25	Meghalaya	1216.00	-	-	-	1462.00	640.42	-	11.00	47.92	
26	Mizoram	281.00	140.48	-	-	472.00	279.31	-	-	298.00	
27	Nagaland	834.00	-	-	-	1046.00	1441.04	-	22.00	733.00	
28	Sikkim	-	-	-	-	459.00	145.01	-	-	-	
29	Tripura	-	-	-	-	2643.00	1317.74	-	66.00	-	
TOTAL		144667.00	109372.36	31600.00	112880.32	197730.94	84220.49	29402.24	2987.00	133060.07	

NRLM: National Rural Livelihoods Mission; NRLP: National Rural Livelihoods Project; RSETI: Rural Self Employment Training Institutes

Including Interest Subvention (Cat.-II)

*Expenditure against total available funds which also includes State share, opening balance and miscellaneous receipts

** Under RSETI, funds were released to State Missions commenced in 2013-14

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under NRLM (Rs. in Lakh)

Sl.	NAME OF STATEs/UT	2014-15					2015-16^					2016-17	
		Allocatio n	Cental Release			Expenditure *	Allocatio n	Cental Release			Expenditure *	Allocation	
No.	NRLM #	NRLM #	NRLP	RSETI		NRLM #	NRLM #	NRLP	RSETI				
1	Andhra Pradesh	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	1758.55	1185.81	
2	Bihar	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	10503.00	407.00	35985.84	4835.89	
3	Chattisgarh	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	246.23	5940.14	1074.08	
4	Goa							75.00	0.00	0.00	0.00	150	
5	Gujarat	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	2298.64	765.19	
6	Haryana	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	822.05	450.18	
7	Himachal Pradesh	466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	412.09	189.59	
8	Jammu & Kashmir	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.46	4029.92	2500	
9	Jharkhand	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	15488.25	1823.41	

10	Karnataka	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2639.50	0.00	3524.70	1535.07
11	Kerala	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2435.33	688.78
12	Madhya Pradesh	4719.00	0.00	10560.0 0	0.00	17216.17	2709.81	0.00	8641.50	274.85	9875.11	2300.98
13	Maharashtra	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	10623.74	3034.46
14	Odisha	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	1490.00	221.38	9188.54	2325.13
15	Punjab	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	703.32	218.78
16	Rajasthan	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	3988.06	1165.63
17	Tamil Nadu	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	10570.74	1797.46
18	Telengana	-	6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	945.46	847.01
19	Uttar Pradesh	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	9160.43	6962.06
20	Uttarakhand	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	366.00	366.56
21	West Bengal	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	12763.30	2583.93
22	Pondicherry	350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00	250
23	Arunachal Pradesh	226.00	0.00	0.00	0.00	0.00	161.82	0	0	0	0	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation
24	Assam	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	8315.98	
25	Manipur	467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	92.08	
26	Meghalaya	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	163.08	
27	Mizoram	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	65.67	
28	Nagaland	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	232.88	
29	Sikkim	146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	0.00	
30	Tripura	866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	357.90	

													under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17
	TOTAL	112264.00	22998.3	42343.4	838.88	185066.48	52751.25	29612.6	54374.0	3206.5	150107.80	37050.00	

NRLM: National Rural Livelihoods Mission; NRLP: National Rural Livelihoods Project; RSETI: Rural Self Employment Training Institutes

Including Interest Subvention (Cat.-II)

*Expenditure against total available funds which also includes State share, opening balance and miscellaneous receipts; ^as on 29.02.16

** Under RSETI, funds were released to State Missions commenced in 2013-14

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under IAY (Rs. in Lakh)

S.No.	States	2012-13			2013-14		
		Funds Allocated	Funds Released	Funds Utilized	Funds Allocated	Funds Released	Funds Utilized
1	ANDHRA PRADESH	93916.18	84243.65	113252.95	113374.34	114122.78	155874.01
2	ARUNACHAL PRADESH	3640.22	3327.41	689.55	4831.03	5706.51	328.12
3	ASSAM	80494.43	57349.21	66769.61	97521.24	90006.56	54071.02
4	BIHAR	277216.04	171817.38	297318.76	331160.54	295703.99	147107.73
5	CHHATTISGARH	14523.36	16780.23	30786.75	26252.54	50327.44	37852.25
6	GOA	578.46	490.39	572.19	761.99	380.29	474.01
7	GUJARAT	46058.62	20813.87	43394.67	58997.09	26652.67	37870.96
8	HARYANA	6466.67	6357.54	6839.97	9859.68	9831.14	7794.25
9	HIMACHAL PRADESH	2280.82	2178.76	3064.28	4139.24	4226.62	4712.23
10	JAMMU AND KASHMIR	7084.38	5775.10	2463.74	9347.32	5642.49	123.30
11	JHARKHAND	24726.46	25707.73	40929.64	36724.52	35268.67	25481.55
12	KARNATAKA	36183.34	20787.96	80438.45	48024.51	49293.63	45507.36
13	KERALA	20121.29	14539.64	22081.68	25013.46	22626.02	27283.87
14	MADHYA PRADESH	28884.31	39232.78	38873.17	61762.40	47268.56	46372.06
15	MAHARASHTRA	56638.03	51306.53	108277.81	75093.75	75540.13	92243.31
16	MANIPUR	3159.90	2137.81	1352.21	5633.39	3649.98	1221.02

17	MEGHALAYA	5503.42	4894.99	5216.19	9749.28	8063.52	8548.09
18	MIZORAM	1172.84	1080.27	989.90	2574.53	2570.02	1320.92
19	NAGALAND	3641.79	3641.79	0.00	7340.45	7328.37	0.00
20	ODISHA	54464.00	46799.86	77454.36	70031.18	84418.51	72173.90
21	PUNJAB	7997.36	659.49	1882.66	10681.36	2739.95	577.39
22	RAJASTHAN	23145.13	26211.11	42661.51	46736.14	46886.92	65563.28
23	SIKKIM	696.50	348.25	540.45	1009.93	877.03	7.54
24	TAMIL NADU	37601.90	36956.84	38144.59	48363.67	56206.02	43725.73
25	TELANGANA	NA					
26	TRIPURA	7090.90	6186.32	0.00	9399.84	12800.43	1461.94
27	UTTAR PRADESH	124514.06	87774.23	101103.44	162543.86	145531.68	124292.87
28	UTTARAKHAND	6242.38	4081.19	6019.45	8210.64	6405.19	2788.56
29	WEST BENGAL	75128.55	43631.13	79349.34	101496.87	86566.87	52715.89
30	ANDAMAN AND NICOBAR	1191.15	791.81	7258.11	1517.64	221.31	109.25
31	DADRA & NAGAR HAVELI	198.46	0.00	NR	305.70	0.00	NR
32	DAMAN & DIU	88.79	0.00	NR	118.18	0.00	NR
33	LAKSHADWEEP	76.98	0.00	NR	137.47	137.47	1.21
34	PUDUCHERRY	593.28	0.00	NR	776.61	0.00	NR
	Total	1051320.00	785903.26	1217725.41	1389490.38	1297000.78	1057603.63

NA: Not Applicable; NR: Not Reported

IAY: Indira Awaas Yojana

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under IAY (Rs. in Lakh)

S.No .	States	2014-15			2015-16		
		Funds Allocated	Funds Released	Funds Utilized	Funds Allocated	Funds Released	Funds Utilized
1	ANDHRA PRADESH	42729.19	42660.11	50545.92	28818.24	28113.32	27213.66
2	ARUNACHAL PRADESH	1416.26	1813.74	175.29	952.51	4240.29	0.00
3	ASSAM	128586.17	92867.67	120627.92	86481.14	87865.75	69066.80
4	BIHAR	153019.47	103487.97	229093.63	103203.06	90718.46	107098.65
5	CHHATTISGARH	23417.65	39984.45	22028.92	15793.89	14025.75	21552.56
6	GOA	320.28	540.43	0.00	216.01	268.14	136.00
7	GUJARAT	18621.64	5041.49	43441.22	12559.26	12274.95	20373.37
8	HARYANA	18985.09	9492.49	13689.52	12804.38	9174.59	9031.76
9	HIMACHAL PRADESH	2742.50	1433.54	2310.03	1849.67	2191.75	1957.05
10	JAMMU AND KASHMIR	7888.38	4232.39	806.55	5320.27	5363.09	616.30
11	JHARKHAND	27137.02	21030.14	18307.35	18302.40	29740.27	22653.18
12	KARNATAKA	51867.69	28524.51	111288.51	34981.86	60406.49	110329.26
13	KERALA	32247.23	16075.33	30510.35	21748.95	35717.19	38350.29
14	MADHYA PRADESH	62891.88	57020.43	18774.43	42417.05	57139.16	40880.18
15	MAHARASHTRA	102822.28	94599.37	97972.73	69347.87	34673.93	44950.89
16	MANIPUR	3270.35	2715.77	485.22	2199.49	4681.35	226.31

17	MEGHALAYA	5920.63	4629.68	6779.12	3981.95	4950.95	2519.63
18	MIZORAM	908.18	455.24	216.25	610.80	759.24	193.65
19	NAGALAND	1039.15	4575.01	826.92	698.89	1068.22	0.00
20	ODISHA	87693.07	68403.59	6751.43	59144.07	98281.94	151263.69
21	PUNJAB	30985.91	0.00	2122.85	20898.26	1124.29	0.00
22	RAJASTHAN	55154.41	41385.74	64895.10	37198.56	39834.60	50817.53
23	SIKKIM	1288.12	1287.47	1207.50	866.33	433.17	222.15
24	TAMIL NADU	29172.57	38213.49	22960.52	19675.27	21273.32	19340.92
25	TELANGANA	36752.19	41035.18	53671.63	24787.64	24787.53	33700.10
26	TRIPURA	6704.14	12244.45	5452.93	4508.89	6876.04	3996.89
27	UTTAR PRADESH	232213.43	161431.10	240079.99	156614.95	158312.83	172437.12
28	UTTARAKHAND	6694.36	4004.40	5375.78	4514.97	4164.85	5116.31
29	WEST BENGAL	236310.75	210429.28	213040.58	159378.37	172273.43	292192.63
30	ANDAMAN AND NICOBAR	631.69	0.00	75.94	443.29	0.00	0.00
31	DADRA & NAGAR HAVELI	162.37	81.17	39.03	113.95	56.97	0.00
32	DAMAN & DIU	44.28	0.00	0.00	31.08	0.00	0.00
33	LAKSHADWEEP	16.66	0.00	0.00	11.69	0.00	0.00
34	PUDUCHERRY	300.00	0.00	0.00	400.00	0.00	0.00
	Total	1409955.00	1109695.64	1383553.14	950875.00	1010791.84	1246236.85

IAY: Indira Awaas Yojana

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under PMGSY (Rs. in Crore)

Sl No	State	2012-13			2013-14		
		Allocation	Release	Expenditure (GOI Share)	Allocation	Release	Expenditure (GOI Share)
1	Andhra Pradesh	85.00	0.00	205.66	386.00	5.00	152.56
2	Arunachal Pradesh	488.00	455.18	310.54	391.00	8.00	249.36
3	Assam	908.00	154.27	522.78	980.00	240.49	699.01
4	Bihar	1,725.00	1,326.58	1,992.21	2,071.00	850.83	1,844.95
5	Chattisgarh	1,903.00	0.00	281.41	754.00	0.00	713.58
6	Goa	-	0.00	0.00	1.00	0.00	0.00
7	Gujarat	411.00	125.74	99.54	140.00	519.24	477.40
8	Haryana	42.00	0.00	36.53	61.00	0.00	8.19
9	Himachal Pradesh	576.00	0.00	55.19	289.00	0.00	148.13
10	Jammu & Kashmir	749.00	266.33	459.69	990.00	523.24	534.01
11	Jharkhand	1,370.00	105.96	325.61	640.00	21.86	539.55
12	Karnataka	16.00	24.60	16.63	18.00	5.00	7.68
13	Kerala	110.00	1.50	57.30	177.00	1.50	121.15
14	Madhya Pradesh	2,492.00	242.88	741.11	1,600.00	615.00	1,393.07

15	Maharashtra	94.00	0.00	153.40	496.00	0.00	383.50
16	Manipur	132.00	186.14	92.66	181.00	4.03	139.67
17	Meghalaya	322.00	50.00	32.46	58.00	0.00	37.70
18	Mizoram	98.00	71.82	41.95	95.00	0.00	26.60
19	Nagaland	74.00	194.88	109.83	108.00	0.00	77.45
20	Odisha	1,273.00	87.25	1,188.92	1,716.00	758.92	1,605.72
21	Punjab	213.00	169.66	238.16	292.00	117.68	295.61
22	Rajasthan	259.00	151.90	573.85	970.00	427.06	718.35
23	Sikkim	74.00	193.62	86.73	137.00	1.97	90.57
24	Tamil Nadu	691.00	77.72	21.13	668.00	343.48	383.39
25	Telangana	Part of Andhra Pradesh					
26	Tripura	205.00	338.59	189.79	311.00	98.83	232.76
27	Uttar Pradesh	2,505.00	10.00	98.00	1,446.00	511.93	824.25
28	Uttarakhand	799.00	151.24	32.39	259.00	0.00	260.64
29	West Bengal	1,730.00	3.08	423.28	1,812.00	306.17	1,130.44
	Total	19,343.00	4,388.90	8,386.75	17,050.00	5,360.24	13,095.29

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under PMGSY (Rs. in Crore)

Sl No	State	2014-15			2015-16			2016-17
		Allocation	Release	Expenditure (GOI Share)	Allocation	Release	Expenditure (GOI Share)	Allocation
1	Andhra Pradesh	33.00	32.98	330.25	379.20	379.20	411.53	404.00
2	Arunachal Pradesh	350.00	345.92	362.58	375.00	375.00	390.81	421.00
3	Assam	321.00	316.07	538.22	347.82	347.82	475.20	402.00
4	Bihar	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87	3000.00
5	Chattisgarh	277.00	270.75	925.18	498.00	498.00	759.94	718.00
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	400.00	418.77	685.91	474.10	474.10	793.66	162.00
8	Haryana	224.00	218.96	383.83	304.70	304.70	291.81	124.00
9	Himachal Pradesh	86.00	99.40	215.04	268.40	268.40	315.88	180.00
10	Jammu & Kashmir	424.00	416.60	422.73	488.00	488.00	258.39	786.00
11	Jharkhand	257.00	249.48	785.02	865.00	865.00	552.44	868.00
12	Karnataka	237.00	237.00	411.23	140.80	140.80	279.40	200.00
13	Kerala	152.00	151.41	190.59	151.00	151.00	160.16	180.00
14	Madhya Pradesh	726.00	708.00	1667.32	1122.00	1122.00	1798.39	1700.00

15	Maharashtra	221.00	212.53	540.37	553.30	553.30	622.66	606.00
16	Manipur	100.00	100.00	173.94	299.80	299.80	284.70	402.00
17	Meghalaya	64.00	62.56	83.24	150.70	150.70	119.31	210.00
18	Mizoram	56.00	54.74	72.35	50.90	50.90	44.11	95.00
19	Nagaland	60.00	58.99	50.47	4.00	4.00	30.42	42.00
20	Odisha	1178.00	1051.50	1666.10	1382.70	1382.70	1857.50	1650.00
21	Punjab	302.00	310.21	285.03	221.10	221.10	236.52	135.00
22	Rajasthan	415.00	425.66	649.97	559.90	559.90	776.33	571.00
23	Sikkim	96.00	94.59	94.50	68.60	68.60	121.01	90.00
24	Tamil Nadu	227.00	239.65	580.72	205.00	205.00	98.03	204.00
25	Telangana	-	0.88	-	273.73	273.73	281.45	294.00
26	Tripura	190.00	187.36	322.83	274.83	274.83	250.36	299.00
27	Uttar Pradesh	591.00	638.70	1002.26	1110.35	1110.35	1083.39	998.00
28	Uttarakhand	305.00	314.92	425.17	409.20	409.20	455.24	401.00
29	West Bengal	1209.00	1193.80	1414.20	1427.58	1427.58	1259.84	1356.00
	Total	10151.00	9959.58	16538.35	15186.71	15186.71	15785.36	16498.00

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annexure-V

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds released under DDU-GKY (Rs. in Lakh)

S.N	States/ Uts	2012-13	2013-14	2014-15	2015-16
1	A&N Islands	-	-	-	-
2	Andhra Pradesh	-	4956.64	-	7775.50
3	Arunachal Pradesh	-	-	222.08	-
4	Assam	-	-	5245.28	3337.45
5	Bihar	1759.62	-	315.46	5637.00
6	Chandigarh	-	-	-	-
7	Chhattisgarh	62.60	1010.28	2604.19	145.00
8	D&N Haveli	-	-	-	-
9	Delhi	-	-	-	-
10	Goa	-	-	-	-
11	Gujarat	423.15	3172.50	703.23	225.54
12	Haryana	-	1641.46	860.89	598.60
13	Himachal Pradesh	-	25.50	-	342.91
14	J&K	415.49	6518.66	3773.85	2266.70
15	Jharkhand		5362.55	50.74	153.00
16	Karnataka	71.55	2765.14	2246.03	7485.55
17	Kerala	-	-	5979.99	139.00
18	Madhya Pradesh	374.44	1953.26	2800.52	188.00
19	Maharashtra	190.80	-	-	9665.58
20	Manipur	-	-	-	-
21	Meghalaya	-	-	-	-
22	Mizoram	-	-	-	-
23	Nagaland	-	-	-	-
24	Odisha	1764.90	1715.37	8233.76	4214.82
25	Pondicherry	-	-	-	-
26	Punjab	44.75	161.07	-	2862.50
27	Rajasthan	-	7608.18	-	375.50
28	Sikkim	-	-	662.02	-
29	Tamilnadu	1125.00	-	-	4390.23
30	Telangana	-	-	-	4422.00
31	Tripura	-	744.17	930.33	131.00
32	Uttar Pradesh	634.63	5168.60	17064.78	770.39
33	Uttarakhand	71.55	0.00	-	65.09
34	West Bengal	155.23	187.50	1047.85	146.00
35	Multi-State	10910.36	13906.16	4122.44	2625.96
	Total	18004.07	56897.04	56863.42	57963.31

DDU-GKY: Deen Dayal Upadhyaya Grameen Kaushalya Yojana

Annexure referred to in part (c) of the Lok Sabha Starred Question No 168 due for reply on 05.05.16

State/UT-wise funds allocated, released and utilized under NSAP (Rs. in Lakh)

		2012-13			2013-14			2014-15			2015-16			2016-17
Sl. No.	States/UTs	Allocation	Release	Expenditure reported	Allocation	Release	Expenditure reported	Allocation	Release	Expenditure reported	Allocation	Release	Expenditure reported	Allocation
1	Andhra Pradesh	67563.36	67563.36	67563.73	62495.43	62861.79	62862.61	27335.54	27335.54	36447.38	24946.99	24912.08	28413.28	27689.19
2	Bihar	101216.67	101216.67	85682.35	132391.73	141881.03	119563.21	99293.82	99293.82	134947.57	97694.25	149965.37	84451.94	108532.03
3	Chhattisgarh	23072.95	23072.95	22435.59	28551.35	31522.75	25927.42	23410.32	23410.32	26762.24	25421.19	21502.74	23426.52	28710.45
4	Goa	292.00	292.00	42.02	274.21	0.00	3.64	0.00	0.00	0.00	558.93	0.00	11.55	666.44
5	Gujarat	13246.21	13246.21	10172.33	18143.76	13608.00	10930.80	11583.30	11583.30	12768.27	22486.87	11032.34	10680.92	25729.85
6	Haryana	7505.39	7505.39	7505.39	7796.01	8316.67	8316.67	5847.00	5847.00	5847.00	8821.92	6329.55	4380.55	9754.52
7	Himachal Pradesh	3098.36	3098.36	3600.24	3323.01	3522.86	4477.80	2492.27	2492.27	4346.16	2969.90	2858.49	4168.72	3285.86
8	J & K	4308.89	2821.15	2828.24	3888.20	4173.95	2916.00	3453.06	3453.06	4251.43	3384.76	3435.46	1992.10	3745.40
9	Jharkhand	18215.64	18215.64	23354.87	29198.87	33618.19	25200.56	21899.13	21899.13	30113.50	33564.73	38883.88	22495.75	37522.42
10	Karnataka	45649.44	45649.44	48811.76	53350.01	40014.00	51369.92	40012.50	40012.50	53348.57	41801.68	38233.55	42987.06	45772.46
11	Kerala	9164.00	9164.00	15423.33	13986.50	16103.39	16858.66	10489.89	10489.89	27225.00	18524.54	15205.19	15205.19	20603.87
12	Madhya Pradesh	54351.43	54351.43	59844.67	74453.83	80137.90	50622.59	55840.38	55840.38	56673.87	61156.84	83699.44	79595.18	67259.65
13	Maharashtra	43866.00	43866.00	29353.42	72258.14	0.00	30719.64	37053.67	37053.67	30691.79	85567.49	29266.57	28358.17	45618.12
14	Odisha	74305.32	74305.32	59055.49	71294.94	72925.64	67307.18	53471.22	53471.22	67748.59	54429.04	74634.84	33666.30	61439.06
15	Punjab	5783.11	5763.11	5475.52	6739.34	5055.00	2050.29	5054.50	5054.50	4809.46	6624.63	5308.96	4026.35	7435.01

16	Rajasthan	25513.08	25513.08	24776.49	31275.40	34008.33	32447.54	23456.55	23456.55	26689.17	31108.36	23996.44	20053.05	35026.23
17	Tamilnadu	57350.39	57350.39	53532.34	58519.36	60936.74	71276.79	43889.54	43889.54	65490.51	52619.92	73018.07	34619.10	56214.70
18	Telangana	NA						19536.03	19536.03	60161.51	17779.97	17468.16	17177.40	19788.82
19	Uttar Pradesh	163952.23	111027.03	122423.70	157951.23	164710.68	124000.48	109269.59	109269.59	145925.25	148307.80	112759.81	134630.74	164904.49
20	Uttarakhand	7904.87	7904.87	7927.82	9957.35	10882.87	8523.72	6584.44	6584.44	8889.29	9482.02	7126.00	3572.55	10775.06
21	West Bengal	78165.01	78165.01	71459.40	83156.12	89807.63	84480.70	71603.70	71603.70	79761.87	61848.17	70709.83	64982.34	66087.36
22	Arunachal Pradesh	1138.98	1138.98	913.33	1057.28	792.00	1105.82	825.84	825.84	0.00	2369.61	205.02	0.00	2476.49
23	Assam	22504.42	22504.42	15613.50	21584.02	16188.00	19481.90	20150.36	20150.36	22871.75	59979.40	32736.60	23899.07	62684.74
24	Manipur	1697.50	1044.22	1517.85	2371.73	2519.18	1758.96	1778.79	1778.79	0.00	4754.79	882.78	0.00	4969.26
25	Meghalaya	1062.00	1062.00	1153.22	1889.26	2175.20	1915.99	1416.96	1416.96	1826.95	5742.37	2409.99	2858.98	6001.37
26	Mizoram	867.57	867.57	868.02	803.72	839.09	839.11	718.68	718.68	718.68	2049.09	1264.12	734.37	2141.51
27	Nagaland	1677.27	1048.52	1048.51	1534.80	1639.13	1639.13	1377.93	1377.93	1378.00	3359.13	1445.70	986.39	3510.64
28	Sikkim	236.00	236.00	576.86	573.51	685.06	324.29	504.36	504.36	1672.88	1256.88	269.23	0.00	1313.57
29	Tripura	4491.91	4491.91	6212.61	5352.17	5713.78	5529.97	5177.89	5177.89	5648.97	11388.73	5445.95	2579.34	11902.41
30	A&N Islands	230.69	174.00	21.82	246.99		15.74	0.00	0.00	13.67	145.33	0.00	0.00	156.79
31	Chandigarh	189.61	190.00	170.75	201.96	150.49	180.55	0.00	0.00	0.00	118.76	201.97	149.16	128.83
32	D&N Haveli	272.14	204.00	0.00	292.29		0.00	0.00	0.00	0.00	170.47	0.00	0.00	183.56
33	Daman & Diu	43.44	33.00	0.00	50.34		1075.79	0.00	0.00	0.00	29.44	0.00	0.00	32.49
34	NCT Delhi	4860.31	4455.00	0.00	5458.53	5458.63	0.00	4093.92	4093.92	14798.87	6254.57	5429.89	2714.94	6254.57
35	Lakshadweep	27.44	21.00	0.00	30.68		0.00	0.00	0.00	0.00	18.00	0.00	0.00	19.32
36	Puducherry	873.00	873.00	436.00	998.71	997.68	999.00	749.01	749.01	670.29	1145.43	893.73	223.43	1145.43
	TOTAL	844696.61	788435.03	691240.09	961450.78	911245.66	834722.47	708370.19	708370.19	932498.49	907882.00	861531.75	693040.44	949482.00

NSAP: National Social Assistance Programme; NA: Not Applicable

